

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

20) MA/199/2020  
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.02.2022**.

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED

V/s

ARTRNA MULTI TRADING PVT LTD

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

By the order of this Bench, the matter is adjourned to **01.04.2022**.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

sd/-

SUCHITRA KANUPARTHI  
Member (Judicial)

/n/